Annexure-7

Name of the corporate debtor: Kristal Infrastructure Limited; Date of commencement of CIRP: 30/05/2025; List of Creditors

List of operational creditors (Government Dues)

Sl No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim under verification	Amount of claim not admitted
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC				
1	The Deputy Commissioner, Central GST and Central Excise, Ernakulam Division (Kochi Commisionerate)	Central government	23.06.2025	9,53,12,809	-	-	No	0%	-	-	-	9,53,12,809
2	Income Tax Officer, Ward4(3)(3), Room No 408	Central government	17.10.2025	49,24,47,277	47,81,50,096	-	No	0%	-	-	-	1,42,97,181
											-	-
TOTAL				**58,77,60,086**	**47,81,50,096**			**0%**	**-**	**-**	**-**	**10,96,09,990**